

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
ASSAM PETROLEUM LTD.**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	ASSAM PETROLEUM LTD.
2.	Date of incorporation of corporate debtor	25.09.1998
3.	Authority under which corporate debtor is incorporated / registered	ROC Guwahati
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN: U74210AS1998PLC005547
5.	Address of the registered office and principal office (if any) of corporate debtor	Sunderpur Bye Lane – 1, R G Baruah Road , Guwahati, Assam, India - 781005.
6.	Insolvency commencement date in respect of corporate debtor	14.08.2026 (order found uploaded on NCLT website on 18 th Aug 2026)
7.	Estimated date of closure of insolvency resolution process	10.02.2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Anuj Bajpai IBBI Registration Number: IBBI/IPA-001/IP-P00311/2017-2018/10575
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 708, Raheja Centre, Nariman Point, Mumbai City, Maharashtra-400021 Email: anuj19603@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address for correspondence: WeWork -6th Floor, WeWork Spectrum Tower, Bldg.No-11, Chincholi Bunder Road , Malad (w), Mumbai 400064 Email Id (Process specific): cirpassam@gmail.com
11.	Last date for submission of claims	28.08.2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a. https://ibbi.gov.in/home/downloads b. NA

Notice is hereby given that the National Company Law Tribunal, Guwahati-Bench, has ordered the commencement of a corporate insolvency resolution process of the M/s ASSAM PETROLEUM LTD. on 14th August 2026.

The creditors of M/s ASSAM PETROLEUM LTD are hereby called upon to submit their claims with proof on or before 28th August 2026 to the interim resolution professional at the address mentioned against **Entry No. 10**.

The financial creditors shall submit their claims with proof by electronic means only at the email address mentioned against entry No. 10. All other creditors may submit the claims with proof in person, by post or by electronic means address mentioned against entry No. 10.



Submission of false or misleading proofs of claim shall attract penalties.



Mr. Anuj Bajpai

Interim Resolution Professional

In the Matter of ASSAM PETROLEUM LTD.

Registration Number: IBBI/IPA-001/IP-P00311/2017-2018/10575

AFA Number: AA1/10575/02/311226/108809

AFA Valid Upto: 31.12.2026

Date: 19.08.2026 Place: Mumbai

:

Normal life paralysed for second day due to 48 hr strike

CORRESPONDENT

IMPHAL, Aug 19: Normal life was paralysed in many parts of the state, particularly the valley districts for the second consecutive day on Wednesday on account of the 48 hours general strike called by the Campaign for Just and Fair Delimitation (JFD). The strike ends on August 19 midnight.

The strike was called to demand updation of the National Register of Citizens (NRC) before the Census exercise in the state.

As witnessed in the previous day, the Imphal town wore a deserted look as all forms of the transport serv-

ices including the short distance transporters and inter-district services suspended their normal activities for the second day. However some private vehicles, mostly two wheelers, were seen plying along the main roads leading to Imphal.

All the market's commercial establishments including the iconic Nupi keithel (women market) in Imphal and other key markets such as Singjamei Keithel, Lamlong Keithel and Kwakeithel remained shut for the second day.

Similarly educational institutions were also closed. Attendance at government offices was also very minimal.

On the other hand, Manipur



Police and Central Security Forces took up strong security measures to prevent untoward incidents during the general strike. The protesters torched effigies of Chief Minister and Home Minister at Khurai in Imphal East.

Meanwhile, Chief Minister Khemchand while meeting renowned artists of the state at his bungalow here on Wednesday also reiterated that the government supports the implementation of the NRC in the State.

In the meantime as announced by the government spokespersons, a delegation of MLAs have started to leave for New Delhi on Wednesday to seek guidance and urge central leaders to take up the NRC update issue within a shortest possible time.

On Tuesday, government spokesperson Dr S Ranjan Singh who represents the Konthoujam assembly seat stated that the Government remains serious about the issues concerning the NRC

and Census. The state assembly had passed a resolution on August 5, 2022, urging that the NRC be taken up in the state and the resolution was subsequently reaffirmed by the Assembly on March 1, 2024.

NRC must precede census in Manipur: The Joint Tribes Council Manipur (JTCM) has urged both the Central and state governments to implement the National Register of Citizens (NRC) in Manipur with 1951

as the base year to identify and verify bona-fide citizens and detect illegal immigrants.

Supporting the implementation of NRC before undertaking any Census or Delimitation exercise in the state, the JTCM in a press release here on Wednesday has demanded deferment of the Census in Manipur until the NRC process is completed, so that population data is based on a verified citizen population.

Expressing concern over the continuing influx of people from across the international border and the consequent changes in the demographic composition of Manipur, the JTCM said, "Such developments have serious implications for the identity, land, resources and political rights of the indigenous peoples of the State."

It also demanded to de-recognise all illegal settlements recognised as villages without fulfilling the criteria prescribed under state law.

Move to set up oil depot

AIZAWL, Aug 19: The Mizoram government has stepped up efforts to establish oil depots in the State, with steps taken to identify suitable land and set up ancillary facilities.

Most of the oil bound for Mizoram is supplied from Assam, while filling stations can store fuel for only around a week. Chief Minister Lalduhoma chaired a meeting on Tuesday to discuss the feasibility and requirements for setting up an oil depot in the State.

The meeting was attended by Food, Civil Supplies and Consumer Affairs Minister B Lalchhanzova, Chief Secretary Khilli Ram Meena and Finance Commissioner Vanlalinda Panai, among other senior officials. - PTI

Indian Institute of Technology Guwahati
Research & Development Section
Guwahati-781039, Assam

Online interview for various positions under some sponsored projects in the **Dept of Chemical Engineering** at IIT Guwahati. For detailed advertisement please visit https://www.iitg.ac.in/iitg_recruitment.

HOS (R&D)

ASSAM ELECTRICITY GRID CORPORATION LIMITED

NOTICE INVITING TENDER

1. IFB No./N.I.T.No./Bid Identification No.: **AEGCL/DGM/Bong/T&T Circle/T-1/2026/168** dttd: 19/08/2026
2. Name of Work: **Construction of open store with shed and allied approach road to the store at 132KV GSS, AEGCL, Bilaspipara.**
3. Cost of Bid document: **Rs. 500.00**
4. Tender Sale Start/Tender Start Date and Time: **12:00 Hours of 20.08.2026**

Interested bidders may download the bidding documents from www.aegcl.co.in

Sd/-, Deputy General Manager
Bongaigaon T&T Circle, AEGCL, Dhalgaon

T-872/PR/2025/Camp081

ASSAM ELECTRICITY GRID CORPORATION LIMITED

NOTICE INVITING TENDER

1. Bid Identification No: **AEGCL/DGM/LAC/TT/TL-69/2026/899**; Dated: 19-08-2026.
2. Name of work: **Repairing and renovation of Quarter No. RCC Type V Unit 16 at AEGCL Colony, Kahilipara, Ghy.**
3. Cost of Bid Document: **₹500.00 (non-refundable).**
4. Tender Submission Start Date & Time: **20-08-2026 from 11 Hrs: 00 Mins.**

Interested bidders may kindly visit AEGCL's website www.aegcl.co.in for more details.

Sd/-, Deputy General Manager
Lower Assam T&T Circle, AEGCL, Narengi, Guwahati-26

T-872/PR/2025/Camp081

ASSAM ELECTRICITY GRID CORPORATION LIMITED

NOTICE INVITING TENDER

1. Bid Identification No: **AEGCL/DGM/LAC/TT/TL-69/2026/900**; Dated: 19-08-2026.
2. Name of Work: **Providing PPGI sheet roofing and minor repairing of Quarter No. RCC Type IV/15 at ASEG Kahilipara Colony.**
3. Cost of Bid Document: **₹500.00 (non-refundable).**
4. Tender Submission Start Date & Time: **20-08-2026 from 11 Hrs: 00 Mins.**

Interested bidders may kindly visit AEGCL's website www.aegcl.co.in for more details.

Sd/-, Deputy General Manager
Lower Assam T&T Circle, AEGCL, Narengi, Guwahati-26

T-872/PR/2025/Camp080

ASSAM ELECTRICITY GRID CORPORATION LIMITED

NOTICE INVITING TENDER

1. IFB No./N.I.T.No./Bid Identification No.: **AEGCL/DGM/Bong/T&T/T-1/2026/169** Dated: 19.08.2026
2. Name of Work: **Detailed survey using GPS, total work station, digital theodolite/ALTM including profiling, tower spotting and optimization of locations using computer aided techniques as well as other activities in the scope of work of the following locations:**
 - i) Loc. 17-18 of 132kV Dhalgaon-Gossajigaon TL
 - ii) Loc. 14-15 of 132kV Dhalgaon-APM TL
 - iii) Loc. 20-21 of 132kV Dhalgaon-APM TL
 - iv) Loc. 193-194 of 132kV Nalbari-Barpeta TL
3. Cost of Bid document: **₹ 500.00**
4. Tender Sale Start/Tender Start Date and Time: **12:00 Hours of 20.08.2026**

Interested bidders may download the bidding documents from www.aegcl.co.in

Sd/-, Deputy General Manager
Bongaigaon T&T Circle, AEGCL, Dhalgaon

T-872/PR/2025/Camp080

ASSAM HOSPITALS LIMITED

CIN: **U85110AS1997PLC004987**

Registered Office:
"Lotus Tower", G.S. Road, Ganeshguri, Guwahati, Assam - 781005
Ph.: 0361-2347700-07, 7135005. E-mail: cs@apollospecialtyguwahati.com

ANNUAL GENERAL MEETING AND BOOK CLOSURE

Notice is hereby given that the **29th Annual General Meeting ("AGM")** of the Members of Assam Hospitals Limited ("the Company") will be held on **Friday, September 11, 2026 at 03:30 P.M.** through video conferencing ("VC") / other audio-visual means ("OAVM"), to transact the businesses as set out in the Notice of the AGM. In accordance with the General Circulars issued by the Ministry of Corporate Affairs dated April 8, 2020, April 13, 2020, May 5, 2020 (collectively referred to as "MCA Circulars"), the Company has sent the Notice of the AGM along with a web link to access the **Annual Report 2025-26 on Friday, September 11, 2026** through electronic mode only to those Members whose e-mail addresses are registered with the Company/RTA/Depository Participants or who will register their email address with the Company or DP. The requirement of sending physical copies of the Notice of the AGM has been dispensed with vide MCA Circulars.

The Notice for the 29th AGM of the Company is available on the website of Central Depository Services (India) Limited ("CDSL") at www.evotingindia.com.

Remote e-voting:

In compliance with the provisions of Section 108 of the Act and the Rules framed thereunder, as amended to date, the Members of the Company are provided with the facility to cast their vote electronically, through the e-voting services provided by CDSL, on all the resolutions set forth in this Notice.

The detailed instructions for e-voting are given in the Notice of the 29th AGM. Members are requested to note the following:

- a. The remote e-voting facility would be available during the following period:
Commencement of remote e-voting Monday, September 7, 2026 (09:00 A.M. IST)
Conclusion of remote e-voting Thursday, September 10, 2026 (05:00 P.M. IST)
- b. The e-voting module shall be disabled by CDSL for voting thereafter.
- c. The voting rights of Members shall be in proportion to their share in the paid-up equity share capital of the Company as on **Friday, September 4, 2026 ("Cut-Off Date")**. The facility of e-voting shall also be made available during the AGM and the Members who will be present in the AGM through VC / OAVM facility and have not cast their vote on the Resolutions through remote e-voting and are otherwise not barred from doing so, shall be eligible to vote through e-voting system during the AGM. The Members who have cast their vote by remote e-voting prior to the AGM may also attend / participate in the AGM through VC / OAVM, but shall not be entitled to cast their vote again. A person who is not a member as on the Cut-off date should treat the Notice of the AGM for information purposes only.
- d. The Members who have not registered their email address so far are requested to register / update their e-mail addresses by sharing their Folio No., Name, PAN and Email ID to: cs@apollospecialtyguwahati.com. Shareholders may cast their votes as per instructions set out in the AGM notice.
- e. Any person, who acquires shares of the Company and become member of the Company after dispatch of the notice and holding shares as on the Cut-off date may obtain the login ID and password by sending a request at: helpdesk.evoting@cdslindia.com.
- f. If you have any queries or issues regarding attending AGM & e-Voting from the CDSL e-Voting System, you can write an email to: helpdesk.evoting@cdslindia.com or contact at toll free no. 1800 21 09911.
- g. Individual Shareholders holding securities in Demat mode with NSDL, & facing any technical issue in login can contact NSDL helpdesk by sending a request at: evoting@nsdl.co.in or call at toll free no. **022-4886 7000 and 022-2499 7000**.
- h. Members are advised to update their Bank account details with the Company to give their mandate for receiving dividends directly in their bank accounts through Electronic Clearing Service (ECS) by giving an email at: cs@apollospecialtyguwahati.com.
- i. The detailed instructions for Members on e-voting & attending the AGM through VC will be made available in the Notice of the AGM.

Pursuant to Section 91 of the Companies Act, 2013 and the Rules framed thereunder, notice is hereby given that the Register of Members and Share Transfer Books of the Company will remain closed from **Saturday, 5th September, 2026 to Friday, 11th September, 2026 (both days inclusive)** for the purpose of AGM.

Date: July 29th, 2026.
Place: Guwahati

By Order of the Board
For Assam Hospitals Limited
Sd/-, Company Secretary

ASSAM ELECTRICITY GRID CORPORATION LIMITED

NOTICE INVITING TENDER

1. IFB No./N.I.T.No./Bid Identification No.: **AEGCL/DGM/MTTC/Tech-12/2026/20**; Dated: 19-08-2026
2. Name of work: **Procurement of UPG clamps for installation of additional Jumpers in tension points of 220kV Agia-BTPS D/C transmission line.**
3. Cost of Bid Document: **₹1,000.00**
4. Tender start date & time: **20-08-2026 from 11:00 Hrs.**

Interested bidders may collect the bidding documents from www.aegcl.co.in

Sd/-, Deputy General Manager
Mirza T&T Circle, AEGCL, Mirza - 781125

T-872/PR/2025/Camp081

ASSAM ELECTRICITY GRID CORPORATION LIMITED

NOTICE INVITING TENDER

1. IFB No./N.I.T.No./Bid Identification No.: **AEGCL/DGM/MTTC/Tech-12/2026/19**; Dated: 19/08/2026
2. Name of Work: **Procurement of 220kV CT at 400kV Kukurmara (Mirza) GSS, AEGCL.**
3. Cost of Bid document: **₹ 1,000.00**
4. Tender Start Date and Time: **20/08/2026 from 11:00 hrs.**

Interested bidders may collect the bidding documents from www.aegcl.co.in

Sd/-, Deputy General Manager
Mirza T&T Circle, AEGCL, Mirza-781125

T-872/PR/2025/Camp079

ASSAM ELECTRICITY GRID CORPORATION LIMITED

NOTICE INVITING TENDER

- 1) Bid Document Number: **AEGCL/MD/Tech-414/SAS Upgradation/ Matia & Kamakhya GIS/ BID**
- 2) Name of Work: **Upgradation/Replacement of existing Substation Automation System at 132KV Matia GSS and 132KV Kamakhya GIS AEGCL.**
- 3) Tender fee: **₹1,000.00 (Rupees one thousand) Only.**
- 4) Tender start date: **12:00 hrs., 20-08-2026**

Interested bidders may download the bidding documents from AEGCL's website (www.aegcl.co.in) or e-tender portal (<https://assamtenders.gov.in>).

The undersigned reserves the right to accept or reject any or all tenders without assigning any reasons thereof.

Sd/- Chief General Manager (O&M), LAR
AEGCL, 1st Floor, Bijuli Bhawan, Paltanbazar, Guwahati-01

T-872/PR/2025/Camp082

ASSAM ELECTRICITY REGULATORY COMMISSION
A.S.E.B. Campus, Dwarandhar, G. S. Road, Sixth Mile Guwahati - 781022, Phone: (0361) 2334442 Fax: (0361) 2334432 E-mail: aerc_ghy@hotmail.com; Website: <https://aerc.gov.in>

AERC.400/2012/200 Dated Guwahati the 18th August, 2026

TENDER NOTICE
NIT No. 04/2026

Sealed tenders are invited affixing Court Fee Stamp of ₹8.25 (Rupees Eight and paise Twenty-Five only) from Original Equipment Manufacturers (OEMs) or their Local Guwahati-based Authorized Dealers/Partners in the relevant category of work for the Supply, Installation, Testing, Commissioning, and 5 Years Comprehensive On-site OEM Warranty Maintenance of 01 (one) Heavy-Duty A3 Monochrome Multi-Function Printer (MFP)-Photocopier Machine for the Assam Electricity Regulatory Commission (AERC), Guwahati, along with Buy-Back of 01 (one) old HP LASERJET MFP 72530DN PLUS copier machine. The sealed tenders will be received up to **2:00 PM on 17th September, 2026**, or on the next working day if the due date falls on a holiday. The technical bid will be opened on the same day i.e. on **17th September, 2026 at 3:30 PM** at the Office of the Secretary, AERC. The Financial bid opening date will be intimated later to the technically qualified bidders only. The interested agencies may collect the detailed tender documents from the Assam Electricity Regulatory Commission during office hours or can be downloaded from the website aerc.gov.in.

Bids sent through e-mail shall not be considered.

Sd/- Secretary
Assam Electricity Regulatory Commission

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ASSAM PETROLEUM LTD.

RELEVANT PARTICULARS	
1. Name of the corporate debtor	ASSAM PETROLEUM LTD.
2. Date of incorporation of the corporate debtor	25.09.1998
3. Authority under which the corporate debtor is incorporated / registered	ROC Guwahati
4. Corporate Identity Number / Limited Liability Identification Number of the corporate debtor	CIN: U74201AS1998PLD009547
5. Address of the registered office and principal office of any of the corporate debtor	Sunderpur Bye Lane - 1, R.G Banush Road, Guwahati, Assam, India - 781005.
6. Insolvency commencement date of the corporate debtor	14/08/2026 (order found uploaded on NCLT website on 18th Aug 2026)
7. Estimated date of closure of the insolvency resolution process	30/02/2027
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Anuj Bhatia IBBI Registration Number: IBBI/PA-001/PA-000311/2017-2018/10675
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: 705, Rangia Centre, Naman Point, Mankar, Guwahati, Assam-781002 Email: anujbhatia@ibbi.org
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address for correspondence: WkWork, 6th Floor, WkWork, Spectrum Tower, Block No.-11, Chinoholi Bunder Road, Malad (W), Mumbai - 400064 Email ID / Phones specify: anujbhatia@gmail.com
11. Last date for submission of claims	26.08.2026
12. Classes of creditors, if any, under clause (b) of sub-section (5A) of section 21, ascertained by the interim resolution professional	NA
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	a. https://ibbi.gov.in/home/downloads b. NA

Notice is hereby given that the National Company Law Tribunal, Guwahati-Bench, has ordered the commencement of a corporate insolvency resolution process of the M/s ASSAM PETROLEUM LTD. on 14th August 2026. The creditors of M/s ASSAM PETROLEUM LTD are hereby called upon to submit their claims with proof on or before 26th August 2026 to the interim resolution professional at the address mentioned against Entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only at the email address mentioned against entry No. 10. All other creditors may submit the claims with proof in person, by post or by electronic means address mentioned against entry No. 10. Submission of false or misleading proofs of claim shall attract penalties.

Mr. Anuj Bhatia
Interim Resolution Professional
In the Matter of ASSAM PETROLEUM LTD.
Registration Number: IBBI/PA-001/PA-000311/2017-2018/10675
AFA Number: AAS/10675/02/211226/106989
AFA Valid Upto: 31.12.2026
Date: 19.08.2026 Place: Mumbai

Air Quality Index (AQI)

August 19, 2026
(Average of past 24 hours)

City/Town	Index	Air Value	Quality
Guwahati	52		Satisfactory
Nalbari	30		Good
Nagaon	66		Satisfactory
Sivasagar	36		Good
Silchar	51		Satisfactory

Pollution Control Board, Assam

WEATHER
NorthEast

Forecast for NE States:
Moderate rain very likely to occur at most places over Nagaland and at many places over Arunachal Pradesh, Assam, Meghalaya, Mizoram, Manipur and Tripura.

Warning: 1) Thunderstorm and lightning very likely to occur at isolated places over Arunachal Pradesh, Assam, Meghalaya, Nagaland, Manipur, Mizoram and Tripura. 2) Heavy rain very likely to occur at isolated places over Arunachal Pradesh, Assam, Meghalaya, Nagaland, Manipur and Tripura.

Dibrugarh	Max	Min	Tezpur	Max	Min
	33.6	25.2		33.2	25.5
Silchar	Max	Min	Dhubri	Max	Min
	34.2	26.6		33.7	26.8
Jorhat	Max	Min	N.Lakhipur	Max	Min
	33.8	25.3		33.8	24.3
Shillong	Max	Min	Cherrapunjee	Max	Min
	23.8	18.5		26.3	18.8
Pasighat	Max	Min	Itanagar	Max	Min
	34.2	25.0		34.0	25.0
Agartala	Max	Min	Aizawl	Max	Min
	34.0	25.6		30.6	20.9
Imphal	Max	Min	Kohima	Max	Min
	31.5	23.9		22.0	19.4

Duty Meteorological Officer,
Regional Meteorological Centre,
Guwahati

Coffee workshop organised in Mokokchung to boost local economy

CORRESPONDENT

DIMAPUR, Aug 19: A one-day workshop on the "One District One Product" (ODOP) initiative for coffee was held at the Sangtemla Community Hall in Mokokchung on Wednesday, with a focus on strengthening local products, promoting entrepreneurship and expanding market opportunities for coffee producers.

The workshop was organised by the District Industries

Centre (DIC), Mokokchung, under the theme "Branding, Packaging, Marketing".

Mokokchung deputy commissioner Ajit Kumar Verma, who attended the programme as the special guest, said the Ministry of Commerce and Industry had launched the ODOP initiative with the objective of transforming local farmers and small businesses into globally recognised brands.

Emphasising the importance of training, market ac-

cess and global outreach, Verma urged local coffee farmers and producers to actively participate in such programmes, acquire new skills and focus on product quality, processing and certification to establish Mokokchung coffee as a globally recognised brand.

The workshop featured multiple sessions aimed at providing farmers with practical knowledge on business development and marketing.

T Imlisunep Ao, principal

of Government Industrial Training Institute, Mokokchung, shared insights into available marketing opportunities and channels, while Aliamoa S Longkumer, proprietor of Mascot Store and Café, spoke on coffee branding and packaging.

The workshop concluded with an interactive question-and-answer session, providing farmers and entrepreneurs an opportunity to engage with the experts and discuss ideas related to coffee production and marketing.



A portion of National Highway 702A collapses at New Colony in Zunheboto, due to the landslide, on Wednesday morning. - Photo: Correspondent

আয়োজিত এই পর্যালোচনা বৈঠকত মন্ত্রীগণকেই 'পাবার পইন্ট প্রেজেন্টেচন' আৰু বিভাগীয় অভিযন্তাসকলে সংগ্রহ কৰা তথ্যৰ ভিত্তিত আটনিসমূহৰ অগ্ৰগতিৰ বৰ্তিত পর্যালোচনা চলায়। আটনি কপায়গৰ অগ্ৰগতি আৰু ক্ষেত্ৰ পৰ্যায়ৰ অগ্ৰাধিকাৰীক বিবিসমূহৰ ওপৰত মন্ত্রীগণৰাৰীয়ে পালোচনা কৰে আৰু বিষয়াসকলক ব্যৱস্তীৰ পদক্ষেপ গ্ৰহণ কৰিবলৈ নিৰ্দেশ প্ৰদান কৰে। এই বৈঠকত মন্ত্রীগণৰাৰীয়ে নগাঁও জিলাত

সদৌ অসম পুথি প্রকাশক, বিক্রেতা
সংস্থার বানপীড়িত শিৱসাগৰ, চৰাইদেউ
জিলালৈ শিক্ষণ সঁজুলি প্ৰদান



প্ৰকাশক, বিক্ৰেতাঃ
শ্ৰীশৰাসাগৰ, চৰাইহাটদেউ
সঁজুলি প্ৰদান
থাকি সদায় ব্যক্তিসকলে নিজৰ অতিমত ব্যক্ত কৰাৰ
লগতে সম্ভৱ প্ৰতিদায়কতাৰ প্ৰক্ৰিয়াত প্ৰদান কৰি সম্ভৱ
বিশেষতঃ ব্যক্তিসকলক উৎসাহিত কৰে। সংস্থাৰ সম্পাদক
বক্তিত ঠাৱৰীয়াৰ বাবে কৰা অনুসৰি প্ৰায় ডেৰ কোটি টকা
মূল্য হৈছে সামগ্ৰী (সে বাদপ্ৰতি)ত অঞ্চলেৰে বাণেশ্বৰ হ'ব
১৯/৮/২০২৬ হৈছে তাৰিখে। ছাত্ৰ-ছাত্ৰীৰ উপযোগী হৈছে
সাহায্য সামগ্ৰীৰ ভিতৰত বহী, পাঠ্যপুথি, প্ৰসংগ পুথি
বিভিন্ন কোষ গ্ৰন্থ প্ৰকাশক সকলে বৰঙণি আগবঢ়ায়।
বিভিন্ন ছপা তথা বৈদ্যুতিক মাধ্যম সংবাদক
বন্ধুসকলে আশা হৈছে। কামাৰ্শীৰ প্ৰচাৰত সহায় প্ৰদান
কৰাৰ বাবে কৃতজ্ঞতা জনাবলৈ।

২০ আগষ্ট ২০২৬ ■ বৃহস্পতিবার ■ ২ ভাদ, ১৯৪৮ শক

তে যে দাবী অনুসন্ধান, সংশ্লিষ্ট প্রতিষ্ঠানসকলে 'গুম কনস্ট্রাক্টর' নামের প্রতিক্রিয়ায় উক্ত খানার পানির খনন কোনো অমুদিত প্রকারে করা হোয়াব নব্বুলি অতঃপর প্রকাশিত ইচ্ছা পিছতো যদি পাহার খনন অব্যাহত রাখে, তৎসে প্রশ্রাণের অমুদিত অধিকনে কোনে আশে কেনেদরে তা গুম চলাই আছে, তসে সৈ প্রসব উপাখান করে সংগঠনে। সদা মেলাত প্রশ্রাণ কবিতাই লগাত অভিমোয়ে কবে যে ঢেকারী ভুলিত অভিমোয়েইনিভারে গলি কবা ভুলিত অভিমোগে উপাখিত পাহার খননর বিরুদ্ধে সংশ্লিষ্ট বিভাগে।

ভাংকনিগতগতের ব্যবস্থা গ্রহণ কবা উদ্ভিত। উনিয়াবর সেউজীয়া পাহার আশে গ্রাকৃতিত পরিশেষে সুম্বাকর স্বার্থত অবেশ পাহার খনন সম্পূর্ণরূপে স্তব কবোরে। দাবী জমায়ে প্রশ্রাণে দুটাই। প্রশ্রাণে দুটাই বিভাগে। সন্নত প্রশ্রাণে আশে সংশ্লিষ্ট বিভাগে দিত্ত তপ্ত করি।

দোবীর বিরুদ্ধে আইনগত ব্যবস্থা গ্রহণ কবিলে আহান জনাইছে।

সোণাপুৰ ৰাজহ চক্ৰ বিষয়াক অৱগত
কৰা হৈছিল বুলি সংবাদ মেলত
জানিবলৈ দিয়ে প্ৰদীপ কলিতাই।

ফর্ম এ হ্যাণ্ডসোনেট আও বেহেপালিও বর অই হ্যাণ্ডসোনেট বিজ্ঞানিক প্রদেহ ঘর কপ'হে (পার্টিকি) বেহেপালিও, ২০১৩-র বেহেপালিও ৩-র অইনাম	
আজাম শ্রেণি বিজ্ঞান লিমিটেডের পাণ্ডোবাকলর জ্ঞাতার্থে	
প্রাসঙ্গিক বিবরণ	
১) কপ'হেট ঘর লওর'র অমুতুজিওর অরিস	আজাম শ্রেণি বিজ্ঞান লিমিটেড। ২৪.০২.১৯৯৪
২) কপ'হেট ঘর লওর'র বি কপ'গর অরিস অমুতুজি / পলিওর	আম'হা ওর'হাওর
৩) কপ'হেট ঘর লওর'র অমুতুজিওর পলিওর নাম / সীমিত মাসলগেবা পলিওর নাম	চিআইএস U74210ASIA998PLC005547
৪) কপ'হেট ঘর লওর'র পলিওর কার্যাবলি আওক মুগা কার্যাবলি চিহ্ন। (যাওরে আওক)	সমুপনুপ বই সেম — ১, আও চিহ্ন বকাও সেম, ওর'হাওর। সেম, বকাও - ২৪.১০.০০০০
৫) কপ'হেট ঘর লওর'র অমুতুজিওর আওকলিওর অরিস	২৪.০২.২০২৩ (জেলিওর) হেপেটইওর ১৭ আওর ২০২৩ তারিখে সিআইএস আওকলিওর কপ'হেট সেম
৬) ই মাসলগেবা সীমালান প্রক্রিয়া সমাধিওর অরিস	২০.০২.২০২৩
৭) অমুতুজিওর সীমালান (মেশুরীওর) চিহ্নের কপ'হেট ঘর লওর'র অমুতুজিওর আওক লিওর'র অরিস	১ নং অমুতুজি অরিস আওকলিওর পলিওর নামঃ IBBI/IPA-001/PP-I00311/2017-2018/10575
৮) ব'হেট প্রদেহ পলিওর আওকলিওর সীমালান (মেশুরীওর) অরিস চিহ্ন আওক ই-মেল	চিহ্নঃ ৯০০০০০০০, নারিকান পলিওর, মুহুরি চিহ্ন। মেশুরীওর চিহ্নঃ ৯০০০০০০০, ইমেলঃ AAI/96032@yahoo.co.in
৯) অমুতুজিওর সীমালান (মেশুরীওর) অরিস সেমে মোগোপাওর বকা বাহুর কবিলারীওর চিহ্ন আওক ই-মেল	মোগোপাওর চিহ্নঃ ই-মেল, ওর'হাওর। ই-মেল কপ'হেট ঘর লওর'র অমুতুজিওর আওকলিওর পলিওর নামঃ ৯০০০০০০০০০ ইমেল অরিস (জিআইস লিওর)ঃ cphs@asia998@gmail.com
১০) দারী দাখিলর অরিস	প্রোজেক্ট নম্বরঃ
১১) অমুতুজিওর সীমালান (মেশুরীওর) ঘর লিওর'র ২১ নং ঘরব উপ-নাম (৬৬-নং ঘর) অইনাম পাণ্ডোবাকলর চিহ্ন। যাওরে আওক	প্রোজেক্ট নম্বরঃ
১২) এটা শ্রেণি পাণ্ডোবাকলর পলিওর অরিস লিওর'র ২১ নং ঘরব উপ-নাম (৬৬-নং ঘর) অইনাম পাণ্ডোবাকলর চিহ্ন। যাওরে আওক	প্রোজেক্ট নম্বরঃ
১৩) (ক) প্রাসঙ্গিক অমুতুজি অরিস (খ) কপ'হেট ঘর লওর'র অমুতুজিওর অরিস (গ) কপ'হেট ঘর লওর'র অমুতুজিওর অরিস	ক. https://ibbi.gov.in/home/downloads খ. প্রোজেক্ট নম্বরঃ
আজাম শ্রেণি বিজ্ঞান লিমিটেডের পাণ্ডোবাকলর জ্ঞাতার্থে	
আজাম শ্রেণি বিজ্ঞান লিমিটেডের সর্বস্বত্ব	
পলিওর নামঃ IBBI/IPA-001/PP-I00311/2017-2018/10575	
পলিওর নামঃ AA/10575/2013/211226/108809	
এমেল বকাওর সীমালানঃ ২২.১০.২০২৩	
আওকঃ ১১.০২.২০২৩	
২৪.১০.২০২৩	

দেবদলি বার্ডার বেস, ১৯ আগস্ট ৬৮ দলবোরা
কার্যকলাপগুলি নিশ্চয় ঘরকারিভাবে অসম প্রশ্নে
কয়েংহেটমিয়ে বরাকৰ ১৭৮১৮১৮১ (নোভেল দলৰ পৰা
সাময়িকভাৱে নিৰ্মলম পৰ্যন্ত) অসম প্রশ্নে কয়েংহেটমিয়ে
কয়েংহেটমিয়ে সোণাৰ পৰ্যন্ত নিৰ্মলম পৰ্যন্ত ২০১৬
নাম অসম বৰাকৰ সাৰা নিৰ্মলম সময়ত দলবোৰা
ছতি গ্রহণ কৰিব পৰা বাবে এই সময়ে বিষয়বস্তুৰা
অসমকিতভাৱে কাৰ্যকৰী হোৱাকৈ পৰৱৰ্তী ৬ বছৰ
পৰ্যন্ত কয়েংহেটমিয়ে দলৰ পৰা নিৰ্মলম কৰা হৈছে।
কয়েংহেটমিয়ে সাধাৰণ সম্পাদক (সাংগঠনিক) ৰামায়
বৰুৱা স্বাক্ষৰিত এক নিৰ্দেশনায়োগে এই সিদ্ধান্ত
বাংলাৰা কৰা হৈছে। এই সিদ্ধান্ত অনুসৰি নিৰ্মলম হোৱা
(নোভেলকৰ ভিতৰত অৱস্থা শিলাৰ নিৰ্মলম কয়েংহেটমিয়ে

কমিটি'র উপ-সভাপতি আব্দুল বহমান চৌধুরী (জেন), আক্তাব হচ্ছেন বব্বুজ্ঞা, মজিবুর বহমান চৌধুরী আকা সাধারণ সম্পাদক, আজহার হচ্ছেন লক্ষ্মণ, ছাই আহমেদ লক্ষণ, মবুত হচ্ছেন (বিশ্ব), হালিক আল মজুমদার, আলতাফ হচ্ছেন লক্ষণ (টিউ) আক নজীর আহমেদ লক্ষণ। হায়দা উপরি অমান প্রদেশ যুব কংগ্রেছ কমিটি'র সাধারণ সম্পাদক ইজাজ লক্ষণ, সংখ্যালঘু বিভাগের সাধারণ সম্পাদক জব্ব চৌধুরী, সোহাগি মণ্ডল লক্ষণ, কংগ্রেছ সাধারণ সম্পাদক কাদির আহমেদ লক্ষণ, জিন্দা সংখ্যালঘু বিভাগের প্রান্তন সভাপতি আনছাব হচ্ছেন বব্বলক্ষণ আক সোহাগি সান্দ্রিয় যুব কংগ্রেছের সভাপতি বাকিব আহমেদ মজুমদারকাল নিলম্বা কবা হাছে।

বান দ্ৰুগত ৰাইজৰ বাবে মুখ্যমন্ত্ৰীৰ সাহায্য পুঁজিলৈ ৩ লাখ টকাৰ অনুদান

দুর্গতসলক অনুষ্ঠান-প্রতিষ্ঠানে
সহায়ার হাত আগবঢ়িয়ে। মাধবের
প্রতিষ্ঠিত ঢেকীয়খোবা বনামঘর
পরিচালনা সমিতিয়েও খাদ্য-
সামগ্রী বারে বার দুর্গতসলক ও
লাখ টকারে সাহায্য প্রদান করার
পিছত পুনঃ মুখ্যমন্ত্রীর পুঞ্জিলে
পরিচালনা সমিতিয়ে অনুদান
আগবঢ়ায়। মুখ্যমন্ত্রী সাহায্য
পুঞ্জিলে তিন লাখ টকা পরিচালনা
সমিতির সভাপতি প্রবীণ কলিতা,
সম্পাদক দিগন্ত শইকীয়া, উপ-
সভাপতি নগেন্দ্র দত্ত, কোষাধ্যক্ষ
বজ্জিত বক্রা সহিত বিষয়বস্তু
কে খামুখমন্ত্রীর হাতে অর্পণ করে।

[illegible][illegible][illegible][illegible]